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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ OMP (ENF.) (COMM.) 19/2018

ANGLO-AMERICAN METALLURGICAL

COAL PTY. LTD

..... Decree Holder

Through:

Mr. Neeaj Kishan Kaul, Sr. Adv. with Mr. Samar Singh Kachawala, Mr. Ashok Sagar, Mr. Ankit Khushu, Ms. Akanksha Mohan and Mr. Aayush

Marwah, Advs.

versus

MMTC LTD

.... Judgment Debtor

Through:

Mr. P.V. Kapur, Sr. Adv., Mr. Sanjeev Puri, Sr. Adv. with Mr. Sidhant Kapur, Mr. V.K. Nagrath, Ms. Kaveri Gupta, Ms. Suman Yadav, Mr. Dhritiman Roy, Dr. Ashok

Sharma, Advs.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

ORDER 22.05.2019

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I.A. No.6298/2019

- 1. Mr. Kapur, learned Senior Counsel, who, appears for the judgment debtor, says that the original title deed will be filed with the Joint Registrar (Judicial) within ten (10) days from today.
- 1.1 An attested copy of the same be furnished to Mr. Samar Singh Kachawala.
- 2. Mr. Neeraj Kishan Kaul, learned Senior Counsel, who, appears for the decree holder, says that he will have the worth of the properties evaluated.
- 3. In the meanwhile, Mr. Kapur says that the properties referred to in the





captioned application, which are unencumbered will neither be transferred nor any third party rights will be created. Details of the properties as given in the application are set forth hereafter:

"Valuation report of MMTC Properties

Sl. No.	Location	Commercial/ Residential	Type of Property (Land/Building/ Flat)	No. of Floors/ Flats	Area (Sq.ft.)	Estimated market value (in crores)
	<u>Delhi</u>					
1.	Scope Complex, Core-1, Lodhi Road, New Delhi 110003	Commercial	Core-1 - with 7 Floors (Upper & Lower Basements with parking)	G+7 floors	97163	200
2.	MMTC Housing Colony, Sri Auribondo Marg, New Delhi 11007	Residential	Type 'B' (4 Blocks)-128 Type 'C' (3 Blocks)-78 Type 'D' (3 Blocks)-63 Type 'E' (1 Block)-11 Type 'Dx' (1 Blocks)-18 Community Centre	298	16.16 (Acres)	650
3.	L-1/1, Hauz Khas Enclave, New Delhi, 110016 Mumbai	Residential	Land + 3 Flats	3	7978	7978 60
4.	Plot No C-22, Block - E, MMTC HOUSE Bandra Kurla Complex, Mumbai	Commercial	Land & Bldg	Gr.+ 8 storey	47279	200
5.	Flat No.2, Bhaveshwar Sagar, Co-op Housing Soc, 20, Napsean Road, Mumbai - 400066	Residential	Flat	1	1912	15.5
6.	Flat No. 12 & 16,	Residential	Flat	2	710x2	3.3





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	Rajmayur, CHS					
	Limited, Plot no.					
	596/597, 19th					
	road, Khar,					
	Mumbai - 400052					
7.	Flat No.101, 201,	Residential	Flat	6	600x6	8.25
/ .	301, 302, 401 &	Restactitut	1 1011		00000	0.23
	402, Kalpita					
	_					
	Enclave CHS					
	Ltd., Swami					
	Nityanand Marg,					
	Koldogri,					
	Andheri (E) ,					
	Mumbai-400096					
8.	Flat No.5, 7, 8 &	Residential	Flat	4	3x985	4.5
	9 Ahiya Premises				1x1219	
	CHS Ltd., Plot					
	No. 53, Junction					
	16th &					
	Main Avenue					
	Road,					
	Santacruz,					
	Mumbai -					
	400054.					
9.	MMTC	Residential	Land & Flast	16	500x16	12
9.	Apartments, Plot	Residential	Lana & Fiasi	10	300x10	12
	No 66, Devchand					
	i -					
	Marg, Haji Bapu					
	Road, Malad (E),					
10	Mumbai - 400069	D 11 11	-	,	670	1.45
10.	Flat No. G-7, Nav	Residential	Flat	1	678	1.45
	Ratana Co-op,					
	Hsg Soc. JVPD,					
	Vile Parle (W),					
	Mumbai -					
	Residential					
	400049					
11.	Flat No. 201, 204	Residential	Flat	3	774x2	3.7
	& 602, Gemini				521x1	
	Apptts, Divya					
	Park, Malwani,					
	Marwe					
	Road Malad (E),					
	Mumbai -					
	400069					
12.	Flat No. 501 &	Residential	Flat	2	551x2	1.35
	502, Sundaram-					
	3, CHS, Plot no.					
	217, Ma1ad(E),					
<u> </u>	=17, mu(L),	1				1





	Mumbai - 400077					
13.	Flat No. 108, 109, 708 & 709, Cancer Pisces Appts, Marwe Road, Malad (W), Mumbai - 400095	Residential	Flat	4	511x4	3.2
14.	Awanti Apptts, Plot No 13, Jogeshwari	Residential	Flat	1	660	1.25
15.	Flat No.10, Kalptaru CHS, 88-A, Ghatala, Vill Marg, Chembur, Mumbai- 400074	Residential	Flat	1	775	1.5
16.	BellaryTSNo592/2Anantapur	Commercial	Land with boundary wall	1	0.94 (Acres)	9.96
17.	Road, Bellary SY no 111/3A, 112/A.113/A, 136/2, 144/1A Bannihati village, Sandar Taluq, Bellary District	Commercial	Land plus office building	1	16.91 (Acres)	9.23
18.	Sy no 175-B,. Sy No 174, Sy no 173 A/2 Karigunuru village, Haspet	Commercial	Land plus building	1	6.95 (Acres)	8.43
19.	Sy No 316, Sy No 317/8, Main Road, Toranagallu, Bellary District	Residential	Land plus flats	24	3.97 (Acres)	9.08
20.	Bangalore D3-216, 2nd floor, Kailash Apptts, Malleswaram	Residential	Flat	1	880	2.88
21.	F-331, 3rd floor, Cauvery block, NGV Complex,	Residential	Flat	1	1393	5.11





	Koramangala					
22.	F-301, 3rd floor,	Residential	Flat	1	1393	5.11
22.	Cauvery	Restaentiai	1 tui	1	1373	3.11
	Block, NGV					
	Complex,					
	Koramangala.					
23.	F-212 D, 3rd	Residential	Flat	1	1802	6.61
25.	floor, Cauvery	Restaentiai	1 tai	1	1002	0.01
	Block, NGV					
	Complex,					
	Koramangala					
	CHENNAI					
24.	Flat No.4,	Residential	Flat	1	1397	2.05
	Hascinda Appt.	restaentia		1	10),	2.05
	Karpagam					
	Avenue,					
	Chennai					
25.	Flat No.2,	Residential	Flat	1	1427	2.05
	Hascinda Appt.					
	Karpagam					
	Avenue,					
	Chennai					
	KOLKATA					
26.	7B, Allenby Flats,	Residential	Flat	5	4816	2.45
	Allenby				(Total)	
	Road, Kolkata					
27.	Akashdeep , Flat	Residential	Flat	1	2001	1.05
	No 6 , Lower					
	Rowdon Street,					
	Kolkatta					
	<u>BHUBANESHWA</u>					
20	<u>R</u>	D 11 .11	I I O DI I	2.2	4 (4	
28.	MMTC Housing	Residential	Land & Bldg	33	4 (Acres)	9
	Complex,					
	Bonaikela, Joda,					
	Keojhar					
29.	Dirstrict.	Commaraial	Land & Office	1	7.5	21
29.	MMTC Sub Regional	Commercial	Land & Office Building		(Acres)	21
	Office, Sundra,		Building		(Acres)	
	W.No.15,					
	PO/PS, Barbil					
30.	MMTC Regional	Commercial	Office	1	7839.84	6
50.	Office, 7th	Commercial	Building	1	7037.07	
	Floor, Alok		Dunang			
	Bharati					
	Complex, Sahid					
	Nagar,					
	Bhubaneswar,					
	,	1	i .	1	1	





	Orissa						
	<u>GOA</u>						
31.	Rose Mathues Chambers Vasco da Gama	Residential	Flat	3	1x1276 2x812	1	
32.	Lakshadeep Appartments, Goa	Residential	Flat	5	2x1248 1x1184 2x858	2	
	<u>AHMEDABAD</u>						
33.	2, Nagindass, Chambers, Osmanpura, Ashram Road, Ahmedabad	Commercial	Office Building	2 nd Floor	2583.87	5.16	
34.	4/6 , Shreeji Appts, Azad Society 2nd (Floor) AmbaWadi Ahmedabad	Residential	Flat	1	919	0.59	
35.	A/4, Babul Appts Behind Nehru Nagar Amba Wadi, Ahmedabad	Residential	Flat	1	516.77	0.36	
36.	Bhagwati Apptts (1st Floor) Vidya Ngr Road Ahmedabad	Residential	Flat	1	560.26	0.39	
Total							

- 4. It is made clear that this direction is issued without prejudice to the rights and contentions of the parties.
- 5. The direction issued for making deposit in Court is extended till 8.8.2019.
- 6. List the captioned application on 8.8.2019.

RAJIV SHAKDHER, J

MAY 22, 2019/pmc